

12.06 – 1¼ hrs.

Title: Introduction of the Lokpal Bill, 2001.

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, AGRO AND RURAL INDUSTRIES, MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND TRAINING, DEPARTMENT OF PENSIONS AND PENSIONERS WELFARE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE): Sir, I beg to move for leave to introduce a Bill to provide for establishment of the institution of Lokpal to inquire into allegations of corruption against public functionaries and for matters connected therewith.

...(Interruptions)

MR. SPEAKER: Shri K.P. Singh Deo.

...(Interruptions)

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for establishment of the institution of Lokpal to inquire into allegations of corruption against public functionaries and for matters connected therewith."

The motion was adopted.

SHRIMATI VASUNDHARA RAJE: I introduce ** the Bill.

...(Interruptions)

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** Introduced with the Recommendation of the President.